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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP-429/2003
OA-1354/2002

New Delhi this the 29th day of January, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A).
Hon'ble Shri Bharat Bhushan, Member (A).

T.P. Venugopalan
S/o Late Shri M.Narayana Menon,
R/o Flat No.53, Type III
North West Motti Bagh,
New Delhi-21. Applicant

(By Advocate :Shri E.J.Vergheese)

Versus

1. Mr.Ajay Prasad
Secretary
Ministry of Defence
Room No.101-A
South Block New Delhi-110011
2. Ms. Somy Tanon
Secretary
Ministry of Defence
Room No.139
South Block New Delhi-110011
3. Mr.G.C.Bhandari
Controller General of Defence Accounts.
West Block V,R.K.Puram,
New Delhi-110066.
4. Mr.H.K. Panku
Principal Controller of Defence Accounts
G Block New Delhi-110011.
5. Sh.S.P.N.Singh
Dy.Controlle General of Defence Accnts(AN)
West Block-V R.K.Puram
New Delhi-110066.
6. Mr.J.K.Meha,
Under Secretary Govt. of India UPSC
Shahjehan Road, Dholpur House,
New DDeelhi-110011 Respondents
7. Mr.P.T.S. Kumarr, Inquiring Authority
Office of the Central Vigilance Commission
Commissioner of Departmental Inquiries
Jam Nagar House,
New Delhi-110011

(By Advocate: Shri M.M.Sudan)

(U)
O R D E R (ORAL)

Hon'ble Shri V. K. Majotra, Vice Chairman (A)

Learned counsel heard.

OA- 1354/2002 was allowed on 7.3.2003
(CP-1(Colly) with the following observations:

"For these reasons, the application is allowed. The impugne order (Annexure A-10) is quashed. The disciplinary authority may pick up the loose thread and so advise, pass a fresh order since violation of rule 5(1)(i) of the Conduct Rules is not a part of the charge. It may pass any other order with respect to other charges stated to have been proved. We make it clear that no opinion is being expressed with respect to other pleas of the applicant."

Shri M.M. Sudan, learned counsel for respondents has filed a copy of order dated 22.1.2004 passed by the respondents in compliance of observations of this court, copy whereof has been supplied to the applicant on 27.1.2004.

We are satisfied regarding the compliance of Tribunal's order dated 7.3.2003. The CP is disposed of. Notices are discharged.

(Bharat Bhushan)
Member (J)

V.K. Majotra
(V.K. Majotra)
Vice-Chairman (J)

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